

Sugar Export

- *190. { Shri C. K. Bhattacharyya:
Shri P. R. Chakraverti:
Shri P. C. Borooah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether India's sugar export this year is going to be 300,000 tonnes as against 500,000 tonnes last year; and

(b) if so, the causes for such a setback?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Exports during 1964 are estimated at 2.30 lakh tonnes as against 4.79 lakh tonnes during 1963.

(b) Exports were curtailed due to fall in sugar production.

गुड़ और खंडसारी के मूल्य

- *191. { श्री एच्. प्र० ज्योतिषी :
श्री प्रचल सिंह :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार गुड़ और खंडसारी के मूल्यों तथा उसके उत्पादन पर नियंत्रण लगाने का विचार कर रही है ;

(ख) क्या नीनी की खपत कम करने के लिये सरकार उपभोक्ताओं को खंडसारी उचित मूल्य पर उपलब्ध कराने का विचार कर रही है ; और

(ग) यदि हां, तो किस प्रकार ?

खाद्य तथा कृषि मंत्री (श्री एच्. ज्योतिषी) : (क) से (ग). मामला विचाराधीन है ।

Transport Development Council

- *192. { Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Hem Raj:
Shri Mohan Swarup:

Will the Minister of Transport be pleased to state:

(a) the decisions taken by the Fifth Session of the All India Transport Development Council; and

(b) the action Government propose to take to implement the decisions?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). A statement giving the information required, is laid on the Table of the Sabha, [Placed in Library. See No. LT-3118] 64]

Crop Insurance Scheme

- *193. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Chandak:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1217 on the 28th April, 1964 and state:

(a) whether the proposal to introduce crop insurance scheme in certain parts of the country has since been considered; and

(b) if so, the main features thereof?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). The introduction of crop insurance in the country requires Central legislation. The scope and precise content of this legislation is now under the consideration of Government.

Price of Sugarcane

*194. Shri Chandak: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to fix a floor price for sugar-cane (with-

out any ceiling) for purchase by the sugar mills in view of the removal of Gur Movement Control Order, so that sugar mills may have adequate supply of sugarcane right from the beginning of the sugar season;

(b) if so, when Government propose to announce the floor price; and

(c) if not, the reason therefor?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Government have already announced in this House on 4th March, 1964 that the basic minimum (floor) price for sugarcane payable by sugar mills during 1964-65 season will be fixed at Rs. 4.96 per quintal linked to a recovery of 9.4 per cent and below with provision for a premium in price at the rate of 4 Paise per quintal for every additional 0.1 per cent recovery.

(b) and (c). Do not arise.

Food Situation

*195. **Shri Krishnapal Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the estimated requirement of foodgrains for the entire population of the country in 1964-65;

(b) how much out of it is expected to be produced in the country; and

(c) how much will be imported?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) to (c). In India, food habits differ and there is no standard pattern of consumption of foodgrains. In the years of good production people eat more and in the lean years they manage with much lesser quantities. On the whole, the demands of the people are met by the quantities produced within the country and the quantities imported from outside; the stocks available with the traders, growers and consumers acting as a buffer which

go up during a year of good production and go down during the year of bad production. Because of all these uncertain factors, it is not possible to give any worthwhile estimate of the requirements of foodgrains for the entire population of the country in 1964-65. It is too early to give any estimate of production of Kharif and Rabi crops during the 1964-65 season. Negotiations for import during 1964-65 are also not yet complete and it is difficult to give an accurate estimate of the total quantity of foodgrains that it would be possible to import during the year 1964-65.

Agmark Ghee and Oil

*197. { **Shri Swell:**
Shri Tan Singh:
Shri B. K. Das:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the West Bengal Government have drawn attention of the Centre to the large scale adulteration of Agmark Ghee and Mustard Oil in Calcutta;

(b) whether it is a fact that Central Government officers connected with the Directorate of Marketing and Inspection have been found to be guilty of complicity with this adulteration;

(c) whether Government have taken any action against these officers; and

(d) what other steps Government are taking to ensure the purity of Agmark products?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) One case of adulteration of Agmark ghee in Calcutta had been brought to the notice of Government. No such case relating to Mustard oil has been brought to notice.

(b) No, Sir.